GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3977

TO BE ANSWERED ON THE 25TH MARCH, 2025/ CHAITRA 4, 1947 (SAKA)

WOMEN INVOLVED IN DRUG TRAFFICKING

3977. ADV DEAN KURIAKOSE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of convicts being apprehended for Methylene Dioxy Methamph Atamine (MDMA) drug trafficking in the country during the last five years, State-wise;

(b) whether there have been increasing instances of women getting involved in such cases during the last five years; and

(c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c): As per latest data published by National Crime Record Bureau

(NCRB) pertain to the year 2022; State/UT-wise Persons Convicted for

Possession of drugs for Trafficking under the Narcotic Drugs and

Psychotropic Substances Act during 2018 to 2022 is at Annexure – I. The

drug – wise conviction data and Gender – wise data of accused are not

maintained.

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S.No.	State/UT	Person Convicted (Year Wise)				
		2018	2019	2020	2021	2022
1	Andhra Pradesh	100	50	11	22	26
2	Arunachal Pradesh	3	0	0	0	2
3	Assam	5	2	3	6	35
4	Bihar	16	56	5	28	16
5	Chhattisgarh	357	337	172	158	381
6	Goa	7	3	1	7	13
7	Gujarat	4	6	11	4	4
8	Haryana	253	199	56	250	243
9	Himachal Pradesh	217	174	67	79	147
10	Jharkhand	18	57	19	93	33
11	Karnataka	55	43	43	183	88
12	Kerala	202	244	80	150	440
13	Madhya Pradesh	638	624	223	355	791
14	Maharashtra	18	130	19	18	58
15	Manipur	25	30	19	16	6
16	Meghalaya	0	8	28	0	3
17	Mizoram	47	17	24	22	61
18	Nagaland	6	28	20	25	12
19	Odisha	9	5	1	8	9
20	Punjab	2588	2972	925	1833	2714
21	Rajasthan	361	783	255	554	410
22	Sikkim	2	1	1	0	0
23	Tamil Nadu	1496	1253	391	195	476
24	Telangana	51	6	15	14	85
25	Tripura	5	1	4	4	14
26	Uttar Pradesh	2841	2151	3283	1584	1897
27	Uttarakhand	47	89	10	74	45
28	West Bengal	21	34	27	11	138
	TOTAL STATE(S)	9392	9303	5713	5693	8147
29	A&N Islands	0	0	0	0	0
30	Chandigarh	67	90	58	63	70
31	D&N Haveli and Daman & Diu+	0	0	0	0	0
32	Delhi	28	33	6	6	145
33	Jammu & Kashmir*	29	69	13	17	84
34	Ladakh	-	-	0	0	2
35	Lakshadweep	0	0	0	0	0
36	Puducherry	0	0	0	0	0
	TOTAL UT(S)	124	192	77	86	301
	TOTAL (ALL INDIA)	9516	9495	5790	5779	8448

State/UT-wise Persons Convicted for Possession of drugs for Trafficking under NDPS Act during 2018 - 2022

Source: Crime in India, NCRB

Note : '+' Combined data of erstwhile Dadra and Nagar Haveli UT and Daman & Diu UT during 2018

*' Data of erstwhile Jammu & Kashmir State including Ladakh during 2018